NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 23.09.2021 (THURSDAY)

<u>COURT – II (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 739 of 2021	Jangsher Singh Choudhary Vs. Ram Kripal Singh Construction Pvt. Ltd.	Saloni Nagoria
3.	Comp. App. (AT) (Ins) No. 740 of 2021	Minosha India Ltd. Vs. Pooja Bahry & Ors.	Prateek Kumar
4.	Restoration Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphalting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda
5.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia
6.	Contempt Case (AT) No. 23 of 2021 in Comp. App. (AT) (Ins) No. 128 of 2021	Ranjit Kumar Verma (IRP) Vs. Central Bank of India	Muskaan Garg

For Admission (After Notice)

7.	Comp. App. (AT)	State Bank of India	Bishwajit Dubey	Jash Shah-R7 to R9
	(Ins) No. 299 of	Vs.		
	2020	Venugopal Dhoot & Ors.		
		With		

8.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	Sandeep S Ladda- R5 Vajyant Paliwal-R3
		With	Di 'N'	K W A A A A A A A A A A A A A A A A A A
9.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	Dheeraj Nair	Kritika Nagpal-R1
10.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
11.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd.	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
12.	Comp. App. (AT) (Ins) No. 484 of 2021	Dhananjay Krishnanath Gaikwad Vs. Gaurav Ashok Adukia & Ors.	Aaditya Pande	Gaurav Ashok Adukia-R1 Aakash Sherwal-R1,3 Smriti Churiwal-R2

For Hearing

I of ficult				
13.	Comp. App. (AT)	Anshdeep Chaddha	Jaya Goyal	Harshal Kumar-R1
	(Ins) No. 498 of	Vs.		
	2021	S.E. Power Ltd. & Anr.		
14.	Comp. App. (AT)	Ashmeet Singh Bhatia	Rakesh Kumar	Aditya Dewan-R1
	(Ins) No. 1052 of	Vs.		Nikhil Jain-R2
	2020	Arena Superstructures Pvt. Ltd. & Anr.		Rajnish Sinha
		With		Shreya Kholi
15.	Comp. App. (AT)	Ashmeet Singh Bhatia	Rakesh Kumar	Aditya Dewan-R1
	(Ins) No. 1057 of	Vs.		Nikhil Jain-R2
	2020	Piyush IT Solutions Pvt. Ltd. & Anr.		Rajnish Sinha
				Shreya Kholi
16.	Comp. App. (AT)	Reserve Bank of India	Vatsala Rai	Rusha Mitra
	No. 39 of 2021	Vs.		
		SREI Equipment Finance Ltd.		

For Directions - to Settle Date

17.	Comp. App. (AT)	Anand Rathi Global Finance Ltd.	Meghna R.M	Aaditya Pande-R2
	(Ins) No. 292 of	Vs.		
	2020	Network Industries Ltd. & Anr.		
18.	Comp. App. (AT)	Mukul Agarwal	Arun Srivastava	Bharat Arora-R1
10.	(Ins) No. 777 of	Vs.	Than Sirvasiava	Manish Kr. Agarwal-
	2020	Royale Resinex Pvt. Ltd.		IRP
				R. K. Gupta-IRP

19.	Comp. App. (AT)	Bank of India	Ashish Rana	Abhijeet Sinha
	(Ins) No. 533 of	Vs.		Milan Negi-R1
	2021	Naren Sheth		
		Resolution Professional, Jaybharat		
		Textiles & Real Estate Ltd.		
20.	Comp. App. (AT)	Urvashi Infrasturcture Ltd.	Chandra Shekhar	
	No. 28 of 2021	Vs.	Yadav	
		Registrar of Companies Delhi &		
		Haryana		

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

 1 of ficulting					
21.	Comp. App. (AT)	Ashwin Khushaldas Banker	Nikhil Goel	Aastha Mehta-R1 &	
	No. 233 of 2020	Vs.		R2	
	(PH)	Hitesh Chhaganlal Ambalia & Ors.			

Copy to: -

1. Notice Board

By order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in Registrar